

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.No.919/91

New Delhi this the 7th day of June, 1995.

HON'BLE SHRI S.R. ADIGE, MEMBER (A) HON'BLE Dr. A. VEDAVALLI, MEMBER (J)

Shri Randhir Singh S/o Shri Ram Narain R/o Vill & P.O. Daulatabad Tehsil & Distt Gurgaen (Haryana)

... Applicant

(By Advocate : None

Versus V

- Dy Labour Commissioner Delhi Admidistration
 Rajpur Road,
 Delhi.
- 2. The Secretary,
 Lanour Department,
 Delhi Administration,
 15, Rajpur Road,
 Delhi.

... Respondents

(By Advocate : None)
(Deptt. Representative : Shri R.K.
Bhardwaj)

ORDER (Dral)

(By Hon'ble Shri S.R. Adige, Member (A))

None is present on behalf of the applicant even on the second call. The departmental representative Shri R.K. Bhardwaj, Head Clerk appeared for the respondents. It appears that the applicant was absent on the previous two occasions also. It seems that he is not interested in persuing the case and the O.A. is accordingly dismissed for default and non-presecution.

(Dr. A. Vedavalli) Member (J) (S.R. Adige) Hember (A)